

RBI/2006-07/169

DGBA.GAD.No.H. 7377/42.01.011/2006-07

November 7, 2006  
Kartika 16, 1928 (Saka)

The Chairman/Managing Director  
State Bank of India & its Associates  
All Nationalised Banks  
Jammu & Kashmir Bank Ltd.  
IDBI Ltd/HDFC Bank Ltd.  
ICICI Bank Ltd./UTI Bank Ltd.

Dear Sir

Maintenance of Government Accounts -  
Interest on Delayed Remittances and  
Excess/Double Reimbursement

Please refer to our Circular No.RBI/2006/387(DGBA.GAD.No.H.17981/42.01.011  
/2005-06) dated May 17, 2006 on the above subject.

2. We advise that the rate of interest on delayed remittances and double/excess reimbursement would remain unchanged at 8% (i.e. Bank Rate - 6% + 2%) till further instructions.

Yours faithfully

(A.S. Kulkarni )  
Deputy General Manager